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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Review Application Nos.180/00056/2018
in
Original Application Nos.180/00861/2017**

Wednesday, this the 14th day of December, 2018

CORAM:

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

1. The Branch Manager,
State Bank of India (former SBT),
Ravipuram Branch, 1st Floor,
Mercy Estate, Ernakulam,
Kochi – 682 015.
2. The Asst. General Manager,
State Bank of India (CPPC),
Vazhuthacaud,
Thiruvananthapuram – 695 014.Review Applicants/
Respondents-2&3 in OA No.391/2015

(By Advocate Mr.B.S.Syamanthak)

vs.

K.A.Bhanumathy,
92 years,
W/o P.K.Somanathan (late),
Poonthodath, Santhi Nagar,
Thevara,
Kochi – 682 013.Review Respondent
...Applicant in OA No.861/2017

The Pay & Accounts Officer,
Indian Audit & Accounts Department,
Office of the Principal Accountant General(A&E),
Kerala, M.G.Road, P.B.No.5607,
Thiruvananthapuram – 695 001.Review Respondent
....Respondent-1 in OA No.861/2017

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ORDER
(BY CIRCULATION)

RA No.56/2018 in OA No.861/2017 has been filed by Respondents-2&3 in OA. The OA was disposed of by this Tribunal on 07.11.2018.

2. The ground on which the Review has been sought is that the notice after being received “was misplaced”. This does not constitute a valid reason to grant a review. Hence, RA is rejected. Consequent to the rejection of the RA, the M A No.1367/2018 is also rejected.

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures in R.A.No.180/00056/2018 in O.A.No.180/0861/2015

1. **Annexure RA-1** – A photocopy of the order dated 07.11.2018 in OA No.180/00861/2017
 2. **Annexure RA-2** – A true copy of the communication dated 27.09.2017.
 3. **Annexure MA-1** – A photocopy of the order dated 07.11.2018 in the OA No.180/00861/2017
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